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**Central Administrative Tribunal
Principal Bench**

OA No.527/2004

New Delhi, this the 8th day of September, 2011

**Hon'ble Dr. Ramesh Chandra Panda, Member (A)
Hon'ble Dr. Dharam Paul Sharma, Member (J)**

1. Central & Electrical & Machinical Engg. Service
(Class-1/DR)
Association through Shri Vimal Kumar
Treasurer, 2, AO, Kalakunj, Shalimar bagh,
Delhi-110088.
2. Shri Vikas Gupta,
S/o Shri S.K. Gupta,
R/o Bungla No.1,
A.F.S. Hindon, Ghaziabad,
U.P..

... Applicants

(None)

Versus

Union of India through :

1. The Secretary,
Ministry of Urban Affairs and Poverty Alleviation
Govt. of India,
Nirman Bhawan, New Delhi.
2. Director General,
C.P.W.D. Ministry of Urban Development,
Poverty Alleviation,
Nirman Bhawan, New Delhi.
3. A.K. Saha (SC)
4. D.D. Patil,
5. Shri R.L. Sardhana,
6. Shri C.M. Rawat,
7. S. Bandopadhyay
8. M.L. Khurana
9. M.L. Sharma
10. Shri Arbind Hazara
11. Shri R.K. Aggarwal
12. H.R. Malik
13. Shri S.C. Handa
14. Ms. Madhu Sabnani
15. Shri P.N. Ahuja
16. Shri A.C. Malhotra
17. Shri Subash Kukreja

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18. Shri G.L. Kapur
19. Shri B.K. Gangopadhyay
20. Shri S.N. Bhattacharya
21. Shri Y.E. Rao
22. Shri K.S. Gupta
23. Shri Dhan Singh
24. Shri Jai Krishna
25. A.N. Dixit
26. Shri M.M.A. Kutty
27. Shri P.C. Jain
28. Shri K.V. Rao
29. Shri B.K. Chattopadhyay
30. Shri A.V. Ramchandran
31. Shri K.S. Rao
32. Shri N.C. Pathak
33. Shri Harinder Shankar
34. Shri S.K. Nagpal
35. Shri Subhash Chander
36. Shri S. Natarajan
37. Shri Ranjit Lal
38. Shri S.C. Roy
39. Shri S.D. Sharma
40. Shri Gurdip Singh
41. Shri V.K. Saini
42. Shri S.C. Sud
43. Shri M.S. Negi
44. Shri S.K. Nayyar
45. Shri Ved Prakash
46. Shri V.K. Singhal
47. Shri N.K. Lall
48. Shri K.C. Vishwanthan
49. Shri N.P. Mahajan
50. Shri P.L. Batra
51. Shri P.L. Batra
52. Shri N.K. Taneja
53. M.J.A. Khan
54. K.K. Dubey
55. Shri Sushil Lall
56. Shri S. Preiyan Kumar
57. Shri B.V. Swami
58. Shri L. R. Madan
59. Shri Surinder Singh Kakar
60. Shri Ram Niwas Mangal
61. Shri M.L. Rora
62. Shri G. Pasupathy
63. Shri J.C. Gogia
64. Shri M.K. Shareef
65. Shri Munshi Lal
66. Shri R. Subrmanian
67. Shri Harish Kumar Khanna
68. Shri S.V. Mahadevan
69. Shri J.S. Saqchdeva
70. Shri Arun Kumar
71. Shri S.C. Bagga
72. Shri Balbir Kumar
73. Shri H.S. Batra

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74. Shri M.P. Singh
 75. Shri M.M.S. Bhatnagar

...Respondents

(By Advocate : D.S. Mahendru)

: O R D E R (ORAL) :

Dr. Ramesh Chandra Panda, Member (A) :

Learned counsel for the respondents through the affidavit filed on 07.09.2011 has enclosed a copy of the order of Hon'ble Supreme Court of India in **SLA No. 9514-9515/2009** dated 04.07.2011 in which the following order has been passed :-

“Leave granted.

The appeal will be heard on the SLP paper books. Additional documents, if any, may be filed by the parties.

Ad-interim order dated 1st May, 2009, is made absolute till the disposal of the appeals.”

2. In view of the above orders of the Hon'ble Supreme Court, the Original Application is closed with liberty to the parties to revive the same at appropriate time in future, as may be advised.


 (Dr. Dharam Paul Sharma)
 Member (J)


 (Dr. Ramesh Chandra Panda)
 Member (A)

/rk/

Ex. No. 127557
 indicating Name